

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI
ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 11.10.2022 at 02.30 PM THROUGH VIDEO CONFERENCING**

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

**IN THE MATTER OF : M/s Pondicherry Extraction Industries Pvt Ltd
MAIN PETITION NUMBER : IBA/990/2019**

(IA/MA) APPLICATION NUMBERS

IA/984(CHE)/2022

ORDER

The RP is represented by the Ld. Counsel Mr. B.Dhanaraj through video conferencing mode.

At request, the matter is adjourned to **31.10.2022** for hearing.



**(SAMEER KAKAR)
MEMBER (TECHNICAL)**



**(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT**